

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO 125 OF 199 8

Applicant(s) Anil 'c' Mathur Respondent(s) U.O.I & M.S.

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

6 $\frac{10}{38}$

Mr. J.K. Kaushik, Counsel for the applicant.

The learned counsel for the applicant seeks some more time to place the documents as prayed for on the earlier date.

Put up for admission arguments on 10/11/98.

Gopal Singh
Gopal Singh
Adm. Member

A.K. Misra
ए. के. मिश्रा
A. K. MISRA
न्यायाधीश सदस्य
JUDL. MEMBER

Copy of order
alongwith petition
pages 1 to 21 including
affidavit sent
to R/2 to R/3

By Regd AD vide
no. 480 to 481
01-12-98
Ct

11/2/98
R/2
R/3

To R/1 Copy of order
& Petition could not
be sent because
not not filed one set
till today
11/2/98

10/11/98

Mr. J.K. Kaushik, Counsel for the applicant

Learned counsel for the applicant submits that in respect of his date of change of birth in the school record he would seek remedy through Civil Court by filing Declaratory Suit and, therefore, at this stage, he does not want to press the present application. In the circumstances, he prays for the withdrawal of the OA. The OA is disposed of as having been withdrawn in view of his submission.

Gopal Singh
Gopal Singh
Adm. Member

A.K. Misra
(A. K. MISRA)
Judl. Member